

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 14 OF 2017,
APPEAL NO. 49 OF 2017
APPEAL NO. 54 OF 2017 & IA NOS. 153 & 152 OF 2017**

Dated: 31st January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 14 OF 2017

In the matter of:

Rajasthan Textile Mills Association

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Parichita Chowdhary

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-2 to R-4

APPEAL NO. 49 OF 2017

In the matter of:

Vedanta Limited

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Shourya Malhotra

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-2 to R-4

APPEAL NO. 54 OF 2017 & IA NOS. 153 & 152 OF 2017**In the matter of:****M/s Lord Chloro Alkai Ltd. & Ors.****.... Appellant(s)****Vs.****Rajasthan Electricity Regulatory Commission & Ors.****.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Parichita Chowdhary

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-2 to R-4

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **12.04.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Js/kt